



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,1st May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
1 WP(C)/7886/2015	UMESH TAMULI and 176 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS.B CHOUDHURY MS.H DEKA MS.P DUTTA	GA, ASSAM MR. R K D CHOUDHURY MR.A DAS(R-4) MR.C CHOUDHURY MR. R. DHAR, SC, TRIBAL AFFAIRS (PLAIN) R-5 AG, ASSAM
2 PIL/41/2021	INDRAJIT CHAKMA Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	ASSTT.S.G.I. GA, AP
3 WA/229/2021	THE STATE OF ASSAM Versus PHAGULAL PRASAD	MR. R MAZUMDAR MR. R MAZUMDAR MR. D MAZUMDAR	MRS. L N CHOUDHURY (CAVETOR) MR. A BHATTACHARYA MS. M DEORI MR S KHAN
WITH I.A.(Civil)/1509/2021 in WA/229/2021	THE STATE OF ASSAM Versus PHAGULAL PRASAD	MR. R MAZUMDAR MR. D MAZUMDAR MR. D MAZUMDAR	MRS. L N CHOUDHURY MS. M DEORI MR S KHAN
4 WP(C)/4429/2021	MAHBUB ALI AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, GHC
WITH WP(C)/4389/2021	GAUTAM KUMAR NATH AND 35 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, FINANCE DEPTT. SC, GHC
6 WA/333/2022 FIXED	DEEPAK DAMANI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR B SHARMA MR S SHARMA	GA, ASSAM SC, I O C SC, REVENUE
WITH WA/334/2022	SHARADA DEVI DAMANI @ SHARDA DEVI MAHESWARI Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MS. S SENAPATI MS K BHATTACHARYYA	GA, ASSAM SC, REVENUE SC, I O C
8 PIL/25/2023	MONOMOCHAN NATH LASKAR AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MS S DEV MR. M A CHOUDHURY	MR. D SAIKIA, AG, ASSAM GA, ASSAM SC, ELECTION COMMISSION,(R-5)

9	WITH I.A.(Civil)/937/2023 in PIL/25/2023	MONOMOCHAN NATH LASKAR AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV	GA, ASSAM SC, GAD
	WA/268/2023 CAVT. NO.07442/023,	BANABINA BRAHMA Versus THE STATE OF ASSAM AND 5 ORS.	MR B D DAS MR D KALITA MR. H R DAS	SC, HIGHER EDU SC, APSC MR P BHARDWAJ SC, BTC FOR CAVEATOR MR. D J BORAH
10	WA/411/2023	THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 3 ORS. Versus PRADYUT BARUAH AND ANR.	MR. D MOZUMDER MR. C K S BARUAH	
	WITH I.A.(Civil)/3304/2023 in WA/411/2023	THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 3 ORS. Versus PRADYUT BARUAH AND ANR.	MR. D MOZUMDER MR. C K S BARUAH	

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LEAVE NOTE OF ADVOCATES FOR 01/05/2025

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1)	MR. A K DAS	18-03-2025	To	01-05-2025
2)	MR J DAS	01-04-2025	To	02-05-2025
3)	MR A K DAS	08-04-2025	To	08-05-2025
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30)	MR. M R SODIAL	29-04-2025	To	04-05-2025
31)	MS. R S SADIAL	29-04-2025	To	04-05-2025
32)	MR. M H LASKAR	01-05-2025	To	02-05-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH- II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/766/2025 FIXED	DURGESWAR DAS Versus THE STATE OF ASSAM	MR H DAS MR. P GOGOI	SC, ELEM. EDU GA, ASSAM
ADMISSION				
2	WP(C)/4430/2024 PART-HEARD, WITH WP(C)/5870/2023 (D/O), FIXED WITH I.A.(Civil)/3297/2024 in WP(C)/4430/2024	M/S PRANJAL BP GOHAIN Versus THE UNION OF INDIA AND 4 ORS. THE OIL AND NATURAL GAS CORPORATION LTD AND ORS Versus M/S PRANJAL BP GOHAIN	MR. K N CHOUDHURY MR. P J SAIKIA MR. L N DIHINGIA MR S CHAKRABORTY	MR S CHAKRABORTY (R-2 TO 5) DY.S.G.I. MR. K N CHOUDHURY MR. L N DIHINGIA
3	WP(C)/2612/2020 FIXED	DULAL SARMAH AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MRS A BUJARBARUAH	SC, ELEM. EDU MR. N J KHATANIAR SC, SEC. EDU. SC, FINANCE
4	WP(C)/2976/2023 FIXED	TANKESWAR BORUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR. K KALITA MS G SWAMI	SC, ELEM. EDU
5	WITH WP(C)/8342/2022	TANKESWAR BORUAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. A SARMA MR. K KALITA MS. P KHOUND	SC, ELEM. EDU SC, AG SC, FINANCE
HEARING				
6	WP(C)/1642/2020	SHANTA DEY AND AND 92 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A R BHUYAN MR. A DEKA MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR	SC, ELEM. EDU
7	WP(C)/1738/2022	SAFIRAN NESSA @ SAFIJAN NESSA Versus THE STATE OF ASSAM AND 8 ORS	MR. N HOSSAIN MR M MONDAL	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM MR. D K KOTOKY (R-9) MR. S K MEDHI (R-3) MR. N D SARMA (R-9) A RAHMAN (R-9)

8	WP(C)/8444/2022	HAMIDA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR J ABEDIN MD H R AHMED K ZAMAN	MR. A F N U MOLLAH (r-7) GA, ASSAM MR M RAHMAN (r-7) SC, SEC. EDU. SC, FINANCE SC, HIGHER EDU
9	WP(C)/1454/2023	DR. DIPANJALI DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR. K KALITA MR T R SEN MR. LENTSO	
10	WP(C)/4676/2023	BIDYUJJYOTI PURKAYASTHA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
11	WP(C)/5493/2023	NILOY DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MS N SAIKIA MRS. R MAHANTA	SC, SEC. EDU. SC, FINANCE DEPTT.

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BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH- IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1801/2025 CAVT. NO.028320/25,N FIXED	KESHAB KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR. K KALITA	GA, ASSAM MR K L GUPTA (R-3,4) MRS P HAZARIKA(R-3,4) MR B KAUSHIK MR. S HAZARIKA MR KRISHNANGSHU B(R-3,4) FOR CAVEATOR DY.S.G.I.
2	WP(C)/1806/2025 FIXED	M/S D KUMAR AND COMPANY Versus THE UNION OF INDIA AND ORS	MR. M K DAS C SAIKIA S J DUTTA	
3	WP(C)/2068/2025 CAVT. NO.036720/25,N FIXED	M/S TANOR ENGINEERING AND ANR Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA, SR. ADV MR K J SAIKIA MR. R K MAHANTA	MR. B D KONWAR SR. ADV. (FOR CAVEATOR) MRS J M KONWAR (FOR CAVEATOR) MR H AGARWAL (FOR CAVEATOR) MR J SINGH (FOR CAVEATOR) MR P DOLEY (FOR CAVEATOR) MS S JAIN (FOR CAVEATOR) SC, PWD
ADMISSION				
4	WP(C)/521/2024 FIXED	M/S BIVA BAKERS Versus THE UNION OF INDIA AND 5 ORS	MS N SAIKIA MR A SAIKIA	MR. D C BORAH (R-1) MR G DAS (R-4) DY.S.G.I. SC, INDUSTRIES AND COMMERCE
5	WP(C)/3578/2024 FIXED	HD ENGINEERING AND SERVICES Versus POWERGRID CORPORATION LIMITED AND ANR	MR. S DAS MR K DAS	MR. D DEKA(R-1,2) SC, POWER GRID
6	WP(C)/4177/2024 FIXED	BIDUR CHANDRA RAY Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	MR. S KATAKI(R-4) MS. R DUTTA(R-4) SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT

7	WITH WP(C)/4349/2024	BIDUR CHANDRA RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA C SARMA V KHAKHALARY	GA, ASSAM MR. S KATAKI(R-4) MS. R DUTTA(R-4) SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT
8	WP(C)/4286/2024 FIXED	SAILEN KUMAR SHARMA Versus THE STATE OF ASSAM AND 5 ORS	MR S SARMA MS. M SHARMA	SC, BTC SC, EXCISE DEPTT.
HEARING				
9	WP(C)/2086/2020 PART-HEARD, FIXED	OIL INDIA LTD. Versus THE UNION OF INDIA AND 2 ORS.	S N SARMA MR. M HUSSAIN MR. K KALITA MR. C BASUMATARY	MR B D DAS (R-3) MRS R DEKA (R-3) MRS. A GAYAN MS. B BARUAH ASSTT.S.G.I.
	WITH I.A.(Civil)/960/2021 in WP(C)/2086/2020	AKHIL BHARATIYA SAFAI MAZDOOR SANGHA Versus OIL INDIA LTD.	MS. B BARUAH MR. N K MURRY	S N SARMA MR. K KALITA
10	WITH WP(C)/8150/2017	OIL INDIA LTD. Versus THE UNION OF INDIA and 2 ORS.	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID	MR L K RAJKONWAR MRS. A GAYAN MR. G PEGU MR D CHUTIA MR D CHUTIA MR. S CHOUHAN MR. D CHUTIA ASSTT.S.G.I.
11	WP(C)/2177/2021 PART-HEARD, FIXED	JIMPI BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	SC, ELEM. EDU SC, SCERT, ASSAM MR. N C DAS (R 4) MR. A DAS (R 4)
	WITH I.A.(Civil)/1070/2021 in WP(C)/2177/2021	HEM CHANDRA RABHA Versus JIMPI BORAH AND 3 ORS	MR. N C DAS MR. A DAS	SC, ELEM. EDU SC, SCERT, ASSAM MR A D CHOUDHURY
12	WITH WP(C)/7626/2022	JIMPI BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	SC, ELEM. EDU SC, SCERT, ASSAM
13	WP(C)/2516/2016	M/S DELIGHT BAKERY and 2 ORS Versus THE UNION OF INDIA and 5 ORS	MR.S CHAKRABORTY MR.R THAKURIA MR.L P SHARMA	MS.N MODI(R-6) C.G.C. MR.N KALITA(R-6) MR.S DUTTA(R-6) MR.C K S BARUAH MR.C SHARMA(R-6) ASSTT.S.G.I. MR.D DEY MR.SIDHANT DUTTA(R-6) SC, PF

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3) MR A K DAS
4) MR T C DAS
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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH- III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3492/2023 FIXED	MOUSUMI BORA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	MR. A T SARKAR (R-7) SC, HEALTH
2	WP(C)/3494/2023 FIXED	RIMPEE BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SC, HEALTH
HEARING				
3	WP(C)/1069/2023 PART-HEARD, FIXED	PRANAB PATHAK Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
4	WITH WP(C)/1373/2022	RAHUL DAS Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR. J PATOWARY	MR. B PHUKAN (r-5) MR. N DEKA (r-1 to 4) MR. M GOGOI (r-1 to 4) MR R KARIM (r-1 TO 4) MR A R BAROOAH (r-1 to 4)
5	WITH WP(C)/8082/2022	PRASHANK KUMAR Versus THE UNION OF INDIA AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	MR. B PHUKAN (r-6) MR R KARIM (r2 to r5) DY.S.G.I.
	WITH I.A.(Civil)/3365/2024 in WP(C)/8082/2022	THE CHIEF VIGILANCE OFFICER, INDIAN OIL CORPORATION LTD., Versus PRASHANK KUMAR AND 5 ORS	MR R KARIM	
	WITH I.A.(Civil)/3366/2024 in WP(C)/8082/2022	THE UNION OF INDIA Versus PRASHANK KUMAR AND 5 ORS	MR R KARIM	MR. R M DEKA
6	WITH WP(C)/1070/2023	BIKASHJYOTI DAS Versus INDIAN OIL CORPORATION AND 3 ORS. B	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL

7	WITH WP(C)/1071/2023	KISHOR BARMAN Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
8	WITH WP(C)/1075/2023	PUTUL RAJBONGSHI Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
9	WITH WP(C)/1076/2023	DEBASISH NATH Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
10	WITH WP(C)/1077/2023	ANSHUMAN BARUAH Versus INDIAN OIL CORPORATION LTD. AND 5 ORS.	MR. B D DEKA MR. M DAS MR R BORAH N CHAUDHURY MR A BHATRA	MR R KARIM (R-1 TO 5) SC, OIL
11	WITH I.A.(Civil)/3363/2024 in WP(C)/1077/2023	GENERAL MANAGER (VIGILANCE) Versus ANSHUMAN BARUAH AND 5 ORS	MR R KARIM	MR A BHATRA
11	WP(C)/5939/2014	SAILENDRA NATH KAKATI Versus THE UCO BANK and 2 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR.P CHETIA MR. P NEOG MR.K DAS MS. S NEWAR MS. M K BROWN	MS.J R THAKUR(R-1TO3) MR.A THAKURR-1TO3 MR.H MEDHI(R-1TO3)
12	WP(C)/3707/2020	MRIDUL KANTI CHAKRABORTY AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. C P SHARMA MS. T GHOSH	GA, ASSAM
13	WITH WP(C)/2223/2022	MRIDUL KANTI CHAKRABORTY AND 3 ORS Versus THE STATE OF ASSAM AND 10 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY	GA, ASSAM MR K BHATTA (R-11) MR S HOQUE (R-8 TO 10)
14	WP(C)/4765/2020	CT/GD 085130488 BHABANI CHETRY AND 30 ORS Versus UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. D C BORAH ASSTT.S.G.I.
15	WP(C)/4969/2020	UMESH CH DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR. H A AHMED MR. S M RAHMAN	GA, ASSAM MR. A PHUKAN, SC, GAD
16	WP(C)/7850/2022 FIXED	OM DUTT SHARMA Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K GOGOI DY.S.G.I.
17	WP(C)/7144/2023	SHAHA ALOM Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/05/2025

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1)	MR. A K DAS	18-03-2025	To	01-05-2025
2)	MR J DAS	01-04-2025	To	02-05-2025
3)	MR A K DAS	08-04-2025	To	08-05-2025
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30)	MR. M R SODIAL	29-04-2025	To	04-05-2025
31)	MS. R S SADIAL	29-04-2025	To	04-05-2025
32)	MR. M H LASKAR	01-05-2025	To	02-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,1st May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1145/2025 FIXED, WITH LCR	HAKIMUDDIN Versus THE UNION OF INDIA AND 5 ORS	MR. S U AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
HEARING				
2	WA/157/2017 IN WP(C)/1813/2010 (D/O)	MD ABUL KALAM @ ABUL KAMAL and 6 ORS Versus THE UNION OF INDIA and 4 ORS	MR.M U MAHMUD MR. M A SHEIKH MR.A DAS MS.A MEDHI MR.S HOQUE MR.M R Z CHOUDHURY MR.M ALI MR.A RAHMAN	GA, ASSAM(R. 2 to 4.) ASSTT.S.G.I.(R. 1.)
3	WP(C)/3330/2020 FIXED, WITH LCR	RAFIKA BIBI @ RAFIKA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/4830/2020 WITH LCR	JAHANARA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A K HUSSAIN MR. B HUSSAIN MR. D ZAKARIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/4882/2020 WITH LCR	RUMIA KHATUN @ RUMIA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR J HUSSAIN MR. L HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	WP(C)/4896/2020 WITH LCR	AMELA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR S HOQUE MR. M DEKA M N KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
7	WP(C)/4907/2020 WITH LCR	MITHU MAZUMDER @ MAMONI MAZUMDER Versus THE UNION OF INDIA AND 5 ORS	MR. T BAIDYA MR. S CHAKRABORTY MR. R SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

8	WP(C)/4927/2020 WITH LCR	AMIR HUSSAIN @ MD. AMIR HUSSAIN Versus THE UNION OF INDIA AND 6 ORS	MR. J AHMED MS A HUSSAIN MR. Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
9	WP(C)/4951/2020 WITH LCR	MALEKA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/4953/2020 WITH LCR	NURJAHAN BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MD H R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/4984/2020 WITH LCR	FUL KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. J AHMED MR. Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
12	WP(C)/5050/2020 WITH LCR	SAJIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR. M R SODIAL MR S AHMED MR K BROOK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
13	WP(C)/1681/2025 FIXED, WITH LCR	SAYED ALI @SAHED ALI Versus THE UNION OF INDIA AND 5 ORS	MR A A DEWAN MR H A RASHID S.D. AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 01/05/2025

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1)	MR. A K DAS	18-03-2025	To	01-05-2025
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32)	MR. M H LASKAR	01-05-2025	To	02-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday, 1st May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 6

[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING (BA)

1	Bail Appln./2656/2024 WITH SCANNED LCR, OFFICE NOTE	ABDUL SALIK AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
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ORDERS

2	Review.Pet./54/2025 IN WP(C)/183/2016 (D/O)	THE BODOLAND TERRITORIAL COUNCIL AND ANR, Versus SRI AJIT CHANDRA MARDI AND 49 ORS	MS. R B BORA MR. S BORA	MR. B GOGOI SC, FINANCE DEPTT.
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER**

COURT NO: 8

[SPECIAL DIVISION BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
1 Mat.App./52/2018 WITH LCR.	XXXXXXX Versus XXXXXXX	MR. U K NAIR MR. M K SHARMA MR R SINGHA MR. M K DAS	
2 Crl.A./127/2019 WITH LCR 4 FILES. P.B-2.	ISMAIL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR M H AHMED MD. A. HUSSAIN	MR A KALITA, AMICUS CURIAE(R-2) PP, ASSAM
3 CRL.A(j)/76/2020 6 Y 7 M 17 D :WITH LCR 5 FILES. P.B-2. FIXED.	SANTIUS KUJUR Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
4 Crl.A./10/2022 WITH LCR 4 FILES. P.B-2.	VIJAY KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. S DAS MR B M DEKA MS P THAPA MS D MAHANTA	PP, ASSAM
WITH I.A.(Crl.)/31/2022 in Crl.A./10/2022	VIJAY KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR B M DEKA MS P THAPA MS D MAHANTA	PP, ASSAM
WITH I.A.(Crl.)/218/2022 in Crl.A./10/2022	VIJAY KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR B M DEKA MS D MAHANTA	PP, ASSAM
5 Crl.A./45/2022 WITH LCR 5 FILES. P.B-2.	MAJIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
6 CRL.A(j)/100/2022 2 Y 11 M 16 D :WITH LCR 5 FILES. P.B-2.	SULEMAN BARBHAIYA Versus THE STATE OF ASSAM	MR. L R MAZUMDER (AMICUS CURIAE)	PP, ASSAM
7 Mat.App./59/2023 WITH LCR + MOBILE HANDSET IN A BOX. FIXED.	XXXXXXX Versus XXXXXXX	MR K L GUPTA MR KRISHNANGSHU B	MR. S K GHOSH MS F AHMED
WITH I.A.(Civil)/3057/2024 in Mat.App./59/2023	XXXXXXX Versus XXXXXXX	MR. S K GHOSH	MR K L GUPTA

8	Crl.A./185/2023 WITH LCR 6 FILES. P.B-2. FIXED. WITH I.A.(Crl.)/440/2023 in Crl.A./185/2023	AJAY KULI Versus THE STATE OF ASSAM AND ANR.	MR J PAYENG MS. C BARMAN MS A PAYENG	MS. M K BROWN, LEGAL AID COUNSEL(R-2) PP, ASSAM
		AJAY KULI Versus THE STATE OF ASSAM AND ANR.	MR J PAYENG MS. C BARMAN MS A PAYENG	MS. M K BROWN, LEGAL AID COUNSEL (R-2) PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH OR AT 3:00 P.M.
WHICHEVER IS EARLIER]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/2837/2017 PART-HEARD	SAJID AHMED SW and 16 ORS. Versus THE STATE OF ASSAM and 14 ORS.	MR.K K MAHANTA MR.K SINGHA MR.A K SINGH	MR B D DAS (R-8) MR H K SARMA (R-8) MR.P KATAKI(R- 9&11) MS.M DEVI(R- 9&11) MS.B BHUYAN MS.R BEGUM(R- 9&11) MR. D THAOSEN (R-8) SC, BTC SC, HEALTH SC, FINANCE
2 WP(C)/6130/2018	NRIPEN KR. BHATTACHARYYA Versus NUMALIGARH REFINERY LTD. AND 7 ORS.	MR. A TALUKDAR MR. A K BHUYAN MS. B BHUYAN MS S HAZARIKA MS. N CHOUDHURY MR. A KHOUND MT T TASHI MS. Y S PHOM MR. M BORAH	MR. U K NAIR (R1) MS. A VERMA (R1) MS. S KHANIKAR (R1) MR. A DHAR (R-1) MR H GUPTA (C.G.C., R2) MS U DAS (R1) ASSTT.S.G.I.
ORDERS			
3 Review.Pet./4/2024 IN WP(C)/2486/2020 (D/O)	THE STATE OF ASSAM AND ANR. Versus AJITA NATH AND 6 ORS	MR S M T CHISTIE MR. R MAZUMDAR	
4 Review.Pet./89/2024 IN WP(C)/1018/2020, WP(C)/1349/2020 (BOTH D/O)	THE STATE OF ASSAM AND ANR Versus NAYAN JYOTI SARMA AND 14 ORS	MR. R MAZUMDAR	
5 Review.Pet./137/2024 IN WP(C)/5578/2020 (D/O)	DR RUHUL AMIN BEPARI Versus THE STATE OF ASSAM AND 4 ORS	MR D MAHANTA	SC, HIGHER EDU MR. A BORUA (R-3)
HEARING			
6 I.A.(Civil)/1784/2022 in Co.Pet./10/2015	JALANNAGAR DEVELOPMENT PVT. LTD. Versus HDFC BANK LIMITED AND 2 ORS.	MR K KHANNA MS M DAS	MR. G DUTTA

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LEAVE NOTE OF ADVOCATES FOR 01/05/2025

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1)	MR. A K DAS	18-03-2025	To	01-05-2025
2)	MR J DAS	01-04-2025	To	02-05-2025
3)	MR A K DAS	08-04-2025	To	08-05-2025
4)	MR T C DAS	10-04-2025	To	01-05-2025
5)	MR. P SARMA	07-04-2025	To	04-05-2025
6)	S. K. GUPTA	11-04-2025	To	04-05-2025
7)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
8)	MS. N M DEKA	05-04-2025	To	19-12-2025
9)	MR D K DAS	21-04-2025	To	02-05-2025
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2:00 PM to 4:45 PM

[For Thursday, 1st May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/7392/2021 FIXED	DHIREN CHANDRA KUMAR Versus THE STATE OF ASSAM AND 6 ORS	MR. S C BISWAS MRS S MALAKAR MR. P S BISWAS MS. J GHOSH MR. A K DAS	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD
2 WP(C)/5858/2022 FIXED	NURMOHAMMAD HUMAYUN Versus THE STATE OF ASSAM AND 4 ORS	MR. A MOBARAQUE MR. M K SHARMA	MR. N GOSWAMI, GA, ASSAM (R-3 & 4) MR. C K S BARUAH, CGC (R-5) SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI, SC, REVENUE DEPTT. (R-1 & 2)
HEARING			
3 WP(C)/517/2014	CHAMPAK DEY and 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. P P BARUAH MR. A ALI MS. D SAIKIA MR. S A AHMED	GA, ASSAM MR. M U MAHMUD SC, ASEC MR. S NEOGI (SC, TIWA AUTONOMOUS COUNCIL, R-6)
WITH 4 WP(C)/6657/2021	AMRI KARBI DEVELOPMENTAL SOCIETY AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I CHOUDHURY MS M KAKOTY MR. A K BARUAH	GA, ASSAM SC, WPT AND BC SC, TIWA AUTONOMOUS COUNCIL SC, ELECTION COMMISSION.
5 WP(C)/1259/2015	M/S TINGRAI CHARIALI BRICKS and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MR. R S MISHRA	SC, FOREST(R1,6) GA, ASSAM R3-5 MR. S CHAMARIA MR. A. BHATTACHARJEE, SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, INDUSTRIES(R2)

6	WITH WP(C)/5824/2014	M/S TINGRAI CHARIALI BRICKS and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.P J SAIKIA MR.K BARUAH MR.R S MISHRA	GA, ASSAM MR.S CHAMARIA MS. U. DAS, ADDL. SR. GA, ASSAM (R-3) SC, INDUSTRIES
7	WP(C)/2918/2015 FIXED	LATE MANOMOHAN BAISHYA, REPRESENTED BY RAMANI BAISHYA Versus THE STATE OF ASSAM AND 10 ORS	MR A M MAZUMDAR MR.R ISLAM MR.H MEDHI S K DAS N ALOM MR D N SARMAH	SC, FOREST(R9) GA, ASSAM(R1-6) MRS.V L SINGH SC, NHAI(R8) MR.L N DIHINGIA MR.H BURAGOHAIN SC, PWD(R7)
	WITH I.A.(Civil)/627/2017 in WP(C)/2918/2015	MANOMOHAN BAISHYA and 83 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR.R ISLAM MR.H MEDHI	SC, FOREST(R9) GA, ASSAM(R1-6) MRS.V L SINGH MR.B GOSWAMI SC, NHAI(R8) MR.L N DIHINGIA MR.H BURAGOHAIN ADDL. AG, ASSAM SC, PWD(R7)
8	WITH WP(C)/1128/2015	PRADIP MEDHI and 22 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR A M MAZUMDAR (P3) MR. R ISLAM MR.T AHMED MR. H MEDHI MR. D N SARMAH (P3)	GA, ASSAM (R1-5) SC, NHAI (R7) MR. D DEKA
	WITH I.A.(Civil)/616/2017 in WP(C)/1128/2015	PRADIP MEDHI and 22 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR.R ISLAM MR.T AHMED MR.H MEDHI	GA, ASSAM(R1-5) SC, NHAI R7 MR.D DEKA
9	WITH WP(C)/1945/2015	KHAIRUL HOQUE CHOUDHURY and 60 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR A M MAZUMDAR MR.R ISLAM MR.T AHMED MR.H MEDHI MR D N SARMAH	SC, FOREST MRS.V L SINGH MR.L N DIHINGIA MR.H BURAGOHAIN MR.G TAKU(R-10) SC, PWD MR.K GUPTA(R-10) SC, REVENUE
10	WP(C)/7322/2015	ON THE DEATH OF RAMANI HAZARIKA THE FOLLOWING LEGAL HEIRS ARE TO BE SUBSTITUTED Versus THE UNION OF INDIA and 6 ORS	MS.M BORAH MR. A CHAMUAH	MR. S C KEYAL MR. R K D CHOUDHURY, MRS. A GAYAN MS.R GOGOI MS.P BARUA ASSTT.S.G.I.
11	WITH WP(C)/7235/2015	RAJEN BAIRAGI Versus THE UNION OF INDIA and 6 ORS	MS.B HAZARIKA MR.H BURAGOHAIN MS.M BORAH	GA, ASSAM MR.B TALUKDAR MS. N BORDOLOI MS.P BARUA ASSTT.S.G.I.
12	WP(C)/5650/2020	HAGRAMA MOHILARY AND 3 ORS. Versus PRAMOD BORO AND 21 ORS.	MR. A R BHUYAN (p-2) MD. R ALI (p-2) MR. M A I HUSSAIN (p-2) MR. A KHOUND MR P BHARDWAJ (P-5,6) MS R A MOSTAFI (p-2)	GA, ASSAM MR. B B NARZARY MR D K MISHRA MR. N NARZARY MR. S R RABHA (r-2 to 5,15 to 22) MR. B PRASAD MR. R BAISHYA SC, BTC SC, WPT AND BC SC, ASEC

WITH
[I.A.\(Civil\)/68/2021](#)
in WP(C)/5650/2020

HAGRAMA MOHILARY AND 5 ORS.
Versus
PRAMOD BORO AND 21 ORS.

MR. A KHOUND

GA, ASSAM
SC, BTC
SC, WPT AND BC
MR. N BORAH
SC, ASEC

WITH
[I.A.\(Civil\)/679/2021](#)
in WP(C)/5650/2020

SANJOY SWARGIARY
Versus
HAGRAMA MOHILARY AND 27 ORS.

MR. K N CHOUDHURY
MR. M DAS
MR. M K DAS

GA, ASSAM
SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 01/05/2025

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[For Thursday, 1st May 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
1	WP(C)/5048/2023 FIXED	KALPANA BORAH AND 527 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	SC, HEALTH SC, FINANCE
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
2	WP(C)/381/2015 PART-HEARD, FIXED	SUMIT PAUL Versus THE STATE OF ASSAM AND 2 ORS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	DR. B AHMED (r-4) MS. D S NEOG (SC, CO- OPERATION DEPTT.) MR. N HAQUE (R-5,6) MR. S BANIK MR. A K AZAD (r-4) MR M HUSSAIN (R-5,6) MR. A S TAPADER (R-4 to 6) C M DEKA (R-4 to 6) MR M AHMED
3	WP(C)/3125/2024 PART-HEARD, FIXED	MOONSOON BARKAKOTI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI N GAUTAM	GA, ASSAM
	WITH I.A.(Civil)/170/2025 in WP(C)/3125/2024	THE STATE OF ASSAM AND 2 ORS Versus MOONSOON BARKAKOTI AND 4 ORS	DIPANKAR NATH	MR. J PATOWARY
4	WP(C)/111/2022 FIXED	MANJUWARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. A MANNAF MD A S ALI MD. K ALI	SC, HEALTH AND F W SC, FINANCE
5	WP(C)/5958/2023 FIXED	MONTU GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MD. A SAHAD MR. J B SAIKIA B.L. SARMA MR. M H ALI S M MUNIR	SC, P AND R.D. GA, ASSAM
6	WP(C)/1201/2024 FIXED	SMTI. RIJU MONI SAIKIA DAS Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MS. S KANUNGOE MS. J CHETTRY	SC, GMC

HEARING

7	WP(C)/2421/2013 FIXED	JYOTIRMOY CHOUDHARY Versus THE STATE OF ASSAM AND 3 ORS	MR.R P SARMAH MR.A M BUZARBARUAH MR.U K NAIR MR.S BORA MR. J H SAIKIA MS.M BARMAN MR.A CHETRY MR.G R DEV MS.B GOGOI MR.N CHUTIA MR.S M T CHISTIE MR.M P SARMA	SC, PNRD GA, ASSAM
8	WP(C)/2129/2020	FORCE NO. 045205106 CT/GD NARESH KUMAR YADAV Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. S S ROY ASSTT.S.G.I.
9	WP(C)/522/2021	DR. MD SAROWARA KAYNATH MOLLAH Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MD. M H CHOUDHURY K U AHMED MS F INTAZ	SC, HEALTH AND F W
10	WP(C)/1192/2021	PRASANNA SARMA AND 68 ORS Versus ASSAM GRAMIN VIKASH BANK AND ANR	MR. B K BHATTACHARJEE MISS A CHETIA	MR. A GANGULY (r-1 to 2) MR. A DHANUKA (r-1 to 2) SC, A G V B
11	WP(C)/1498/2021	KRISHON KANHIA SHARMA, FORCE NO. 881140391 ASI/GD Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI MR H J SAIKIA Y SULTANA	MR. A K DUTTA ASSTT.S.G.I.
12	WP(C)/1249/2022	FORCE NO. 0750090137 CT/GD NARUJ KR. DOLEY Versus THE UNION OF INDIA AND 7 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. G PEGU ASSTT.S.G.I.
13	WP(C)/2479/2022	KHADI BOARD KARMI SANGHA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR B D DAS MR H K SARMA MRS R DEKA MR D DAS MR J LOTH	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM SC, AG SC, HANDLOOM AND TEXTILE SC, FINANCE
14	WP(C)/3507/2023	KAMLESHWARI DEVI Versus THE UNION OF INDIA AND 2 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MRS. R DEVI DY.S.G.I.
15	WP(C)/6763/2023	PRAVHAKAR DAS Versus THE UNION OF INDIA AND 4 ORS	MR H K DAS MR. U PATHAK MR A CHAKRABORTY MR A CHETIA MR N K SARMA	MR. S S ROY (C.G.C.) DY.S.G.I.
16	WP(C)/3566/2024 CAVT. NO.06732/024,	HEMAKANTA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. M K SHARMA MS A SIDDIKA MR A MOHAMMAD	GA, ASSAM MR. R ALI SC, SOCIAL JUSTICE AND EMPOWERMENT SC, WPT AND BC FOR CAVEATOR
17	WITH WP(C)/3375/2024	HEMAKANTA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. M K SHARMA MS A SIDDIKA MR A MOHAMMAD	GA, ASSAM SC, WPT AND BC

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LEAVE NOTE OF ADVOCATES FOR 01/05/2025

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BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1345/2025	RAKESH KUMAR Versus UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	SC, NCB
MOTION				
2	Crl.Pet./496/2025	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR P KATAKI MS S MOCHAHARI MR. S DUTTA MR S DUTTA	PP, ASSAM
3	Crl.Pet./497/2025	PRIYANSHU BOIRAGI Versus THE DIRECTORATE OF ENFORCEMENT AND ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	DY.S.G.I.
4	Crl.Pet./498/2025 B/O	NAJIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
5	Crl.Pet./499/2025	RUKIA KHATUN Versus THE STATE OF ASSAM	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
6	Crl.Pet./500/2025	AZAD ALI AND ANR Versus THE STATE OF ASSAM AND ANR.	MR J HUSSAIN MR SARFRAZ NAWAZ MS. P KHATUN SAMIM RAHMAN	PP, ASSAM
7	Crl.Pet./501/2025	SRI RANA BARUAH Versus THE STATE OF ASSAM AND ORS	MR. A K PURKAYASTHA MR P K KALITA	PP, ASSAM
8	Crl.Pet./502/2025	HANIF ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR A AKBAR	PP, ASSAM
9	Crl.Pet./503/2025	ANCHER ALI @ ANCHAR ALI Versus THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
10	Crl.Pet./504/2025	DILWAR HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM

ADMISSION

11	Crl.Pet./495/2022 WITH LCR 2 FILES, FIXED	ANIL TEWARI Versus THE STATE OF ASSAM AND ANR	MR N J DAS	MR. A GANGULY (R-2) MR. A DHANUKA (R-2) PP, ASSAM
12	WITH Crl.Pet./580/2021	PHANIDHAR TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. K PRASAD MR D K BHATTACHARYYA MR. A KHOUND	PP, ASSAM
13	Crl.Pet./210/2024 B/O	AMLAN JYOTI BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. S K JAIN	MR. A GANGULY (R-2) MR. A DHANUKA (R-2) PP, ASSAM
14	Crl.Pet./1196/2024 WITH LCR 2 FILES (SCANNED).	NEKIBAR RAHMAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	MR. A CHOUDHURY (R-2) MR S ISLAM(R-2) PP, ASSAM
15	Crl.Pet./94/2025 WITH LCR 2 FILES (SCANNED), FIXED	SRI ADITYA BARUVA Versus THE STATE OF ASSAM AND ANR	MR A TEWARI MR. P MAHANTA MS. M BORGHAIN M DAS	MR. A K BHUYAN (R-2) MS. N CHOUDHURY(R-2) MR J DAS(R-2) PP, ASSAM
16	Crl.A./148/2025	MANABJYOTI BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. N C DAS MR. S K SINGHA	PP, ASSAM
	WITH I.A.(Crl.)/414/2025 in Crl.A./148/2025	MANABJYOTI BARMAN Versus THE STATE OF ASSAM AND ANR	MR. N C DAS MR. S K SINGHA	PP, ASSAM
17	Crl.A./150/2025	MAKBUL AHMED Versus THE STATE OF ASSAM AND ANR	MR. R A CHOUDHURY MR. R A MAZUMDER MR N A MAZARBHUIYA MR. H ISLAM	PP, ASSAM
	WITH I.A.(Crl.)/417/2025 in Crl.A./150/2025	MAKBUL AHMED Versus THE STATE OF ASSAM	MR. R A CHOUDHURY MR. R A MAZUMDER MR N A MAZARBHUIYA	PP, ASSAM
18	Crl.A./151/2025	CHANDAN SAIKIA Versus THE STATE ASSAM	MR. C BORUAH MR. U CHOUDHURY MR. R BORO MR A BORUAH	PP, ASSAM
	WITH I.A.(Crl.)/421/2025 in Crl.A./151/2025	SRI CHANDAN SAIKIA Versus THE STATE OF ASSAM	MR. C BORUAH MR. U CHOUDHURY MR. R BORO MR A BORUAH	PP, ASSAM
19	Crl.A./152/2025	SAHAB UDDIN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
	WITH I.A.(Crl.)/422/2025 in Crl.A./152/2025	SAHABUDDIN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
ORDERS				
20	Crl.Pet./1075/2018 FIXED	AKAN DUTTA Versus ANILA DEVI AND ANR	MS. P BHATTACHARYA MR. A BARUA	MR. B GOSWAMI (R1) MR. P P BORTHAKUR (R1) MAYUR DAS (R1) PP, ASSAM (R2)
21	Crl.Rev.P./146/2022 WITH LCR 2 FILES, B/O	MAJEDUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MR N RAHMAN	PP, ASSAM
22	I.A.(Crl.)/3/2024 B/O in Crl.Rev.P./12902/2023 WITH Crl.Rev.P./12902/2023 (Filing Number)	BOLEN DAS Versus THE STATE OF ASSAM AND ANR BOLEN DAS Versus THE STATE OF ASSAM AND ANR (B)	MS B R A SULTANA MS B R A SULTANA	MS. M K BROWN, AMICUS CURIAE (R-2) PP, ASSAM

23	I.A.(CrI.)/113/2025 WITH LCR 4 FILES, WITH OFFICE NOTE, B/O in CrI.A./133/2024 WITH CrI.A./133/2024	MD ABDUL IKRAM, Versus THE STATE OF ASSAM AND ANR	MD IMRAN	PP, ASSAM
		MD. ABDUL IKRAM Versus THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
24	CrI.Pet./396/2025 FIXED	ACHINTYA KUMAR BORA Versus THE STATE OF ASSAM AND ANR	MR. D BARUAH MS. P HANDIQUE MR D KALITA	PP, ASSAM
25	CrI.Pet./402/2025 FIXED	SAMPAT LAL SHARMAH Versus PULIN BARUAH	MR. U S BORA MR M.J. BHARALI	
26	I.A.(CrI.)/419/2025 in CRL.A(J)/1405/2025 WITH CRL.A(J)/1405/2025 (Filing Number) WITH I.A.(CrI.)/1406/2025 (Filing Number)	SWADESH PAUL Versus THE STATE OF ASSAM SWADESH PAUL Versus THE STATE OF ASSAM	MR. B K SEN Anowar Hussain Anowar Hussain	PP, ASSAM
27	I.A.(CrI.)/423/2025 in CrI.A./3718/2025 WITH CrI.A./3718/2025 (Filing Number)	MAJIT LANGTHASA Versus THE STATE OF ASSAM AND ORS SRI MAJIT LANGTHASA Versus THE STATE OF ASSAM AND ORS	MR S BHARALI MR. M DAS Manash Das	PP, ASSAM
28	I.A.(CrI.)/428/2025 in CRL.A(J)/3500/2025 WITH CRL.A(J)/3500/2025 (Filing Number) WITH I.A.(CrI.)/3501/2025 (Filing Number)	BECHULAL MUNDARI Versus THE STATE OF ASSAM AND ANR Bechulal Mundari Versus The State of Assam Bechulal Mundari Versus The State of Assam	MR. S C BISWAS FOR LEGAL AID DEEPSIKHA DEVI DEEPSIKHA DEVI	PP, ASSAM
HEARING				
29	CrI.A./51/2012 WITH LCR 6 FILES, WITH OFFICE NOTE, FIXED	TANURAM PEGU Versus STATE OF ASSAM	MR.G C PHUKAN MR. R B PHOOKAN, AMICUS CURIAE MR.S SAHU	PP, ASSAM
30	CrI.Rev.P./200/2012 WITH LCR 7 FILES, FIXED	DWIPEN BORO Versus THE STATE OF ASSAM	MR.G SAROWAR MR.M DUTTA MR.M ISLAM MR.N UDDIN	PP, ASSAM
31	CrI.Rev.P./251/2012 WITH LCR 8 FILES, FIXED	NRIPEN DAS and 2 ORS Versus THE STATE OF ASSAM	MR UJJAL CHOUDHURY, Amicus Curiae MS. N N AHMED MR.I H SAIKIA MRM H AHMED MISS KANUNGOE MS.S AHMED MR I HUSSAIN MD.A MALEQUE	PP, ASSAM
32	CrI.Rev.P./278/2012 WITH LCR 6 FILES, FIXED	KAMALA CHETRY Versus RITUPAN BORA and ORS	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A RAHMAN MR.A ALAM MR.A MATIN	

33	WITH Crl.A./54/2012	HEM CH. SONOWAL Versus THE STATE OF ASSAM	MR.D SARMAH MRT BORA	PP, ASSAM
34	WITH Crl.Rev.P./162/2012	RITUPON BORA and 6 ORS. Versus STATE OF ASSAM	MR. D C C PHUKAN (P7) MR.A J DAS MS. J GOGOI (P7) MR.G RENGMA MR.P DEKA MR. U BHATTACHARYA (P7) MISS S ROY (P7) MR. T P DAS (P7)	PP, ASSAM
	WITH Crl.M.C./254/2012 in Crl.Rev.P./162/2012	SRI RITUPON BORA and 6 ORS Versus THE STATE OF ASSAM	MR.A J DAS MR.G RENGMA MR.P DEKA	PP, ASSAM
35	WITH Crl.Rev.P./163/2012	BALLABH SAIKIA Versus STATE OF ASSAM	MR.A J DAS MR.G RENGMA MR.P DEKA	PP, ASSAM
36	Crl.Rev.P./62/2013 WITH LCR 1 FILE, FIXED	MD. MANIK CHOUDHURY Versus ABDUL KAYUM TALUKDAR	MR A TEWARI MS.G BARUAH	DR.B AHMED MR.H K GOGOI MR.S ROY
37	Crl.Rev.P./122/2013 WITH LCR 3 FILES, FIXED	ANUP PATOWARY Versus THE UNION OF INDIA	MS.R BEGUM MRM HALOI	MR.A SARKAR SC, NF RLY
38	Crl.Pet./47/2017 WITH LCR 1 FILE, FIXED	RUPAMONI DEBI and 2 ORS. Versus THE STATE OF ASSAM and ANR.	MR. K AGARWAL MR. S M BARUAH MR. M SAIKIA MR. H DAS	PP, ASSAM PETITIONER IN PERSON (MR. KRISHNANANDA SARMA, R2)
39	Crl.Rev.P./420/2017 WITH LCR 4 FILES, FIXED	KAMRUP MINERAL CHEMICAL PVT. LTD. and 2 ORS. Versus THE STATE OF ASSAM and ANR.	MS.I DEKA MR.M K DAS MR.R SARMA	MR. B DEKA MR. M P CHOUDHURY MR. S BATHARI MR. B P CHANGMAI PP, ASSAM
40	Crl.Pet./868/2019 WITH LCR 2 FILES (SCANNED), FIXED	MD. SAMED ALI Versus THE STATE OF ASSAM AND ANR.	MR. M P CHOUDHURY MR. S BATHARI	MR. N K KALITA PP, ASSAM
41	Crl.Pet./1392/2019 WITH LCR 2 FILES (SCANNED), FIXED	SMTI GUNJITA AHUJA AND 3 ORS. Versus VIKASH AHUJA	MR. R DE MS. D DEVI	MR DEBA KUMAR DAS MR. N K KALITA MR D DEKA
42	CRL.A(J)/41/2023 <u>2 Y 4 M 9 D</u> :WITH LCR 6 FILES, FIXED WITH I.A.(Crl.)/763/2023 in CRL.A(J)/41/2023	DUBUL HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MS B R A SULTANA	PP, ASSAM
		DUDUL HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MS B R A SULTANA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/05/2025

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1)	MR. A K DAS	18-03-2025	To	01-05-2025
2)	MR J DAS	01-04-2025	To	02-05-2025
3)	MR A K DAS	08-04-2025	To	08-05-2025
4)	MR T C DAS	10-04-2025	To	01-05-2025
5)	MR. P SARMA	07-04-2025	To	04-05-2025
6)	S. K. GUPTA	11-04-2025	To	04-05-2025
7)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
8)	MS. N M DEKA	05-04-2025	To	19-12-2025
9)	MR D K DAS	21-04-2025	To	02-05-2025
10)	MR. O P BHATI	11-04-2025	To	03-05-2025

11)	MR B PATHAK	21-04-2025	To	01-05-2025
12)	R C SANCHATI	21-04-2025	To	05-05-2025
13)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
14)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
15)	MR J CHOPRA	30-04-2025	To	04-05-2025
16)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
17)	MR. L C DEY	24-04-2025	To	15-05-2025
18)	MS. S G BARUAH	23-04-2025	To	02-05-2025
19)	MR. P A AHMED	22-04-2025	To	03-05-2025
20)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
21)	MS. R VERMA	28-04-2025	To	07-05-2025
22)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
23)	MR. S CHETIA	28-04-2025	To	01-05-2025
24)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
25)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
26)	J SHARMA	25-04-2025	To	03-05-2025
27)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025
28)	MR. P K DAS	29-04-2025	To	05-05-2025
29)	MR. A BISWAS	30-04-2025	To	02-05-2025
30)	MR. M R SODIAL	29-04-2025	To	04-05-2025
31)	MS. R S SADIAL	29-04-2025	To	04-05-2025
32)	MR. M H LASKAR	01-05-2025	To	02-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,1st May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3093/2024 PART-HEARD, FIXED	ABDUL GOFUR Versus THE STATE OF ASSAM AND 5 ORS	MR. R ISLAM S HOQUE	GA, ASSAM MR M Z SHAH (R-6) SC, SEC. EDU.
2	WITH Cont.Cas(C)/532/2024	OMAR ALI SHEIKH Versus NARAYAN KONWAR AND ANR	MR. R ISLAM S BEGUM	MR. D SAIKIA (R-2) MR. D SAIKIA (R-2) MR S M T CHISTIE(R-1) MR. U SARMA(R-1) MR. U SARMA(R-1) MR B KAUSHIK(R-2) MR A CHALIHA
3	WP(C)/2165/2024 FIXED	DR. MUKUL CHANDRA BORA Versus THE DIBRUGARH UNIVERSITY AND 2 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	SC, DIB. UNIVERSITY
4	WP(C)/938/2025 FIXED	ANINDITA NATH Versus THE STATE OF ASSAM AND ORS	MR. D BARUAH MR. P K BORDOLOI MS. P HANDIQUE	SC, HIGHER EDU
ORDERS				
5	Cont.Cas(C)/525/2020 FIXED	MAHMADUL HOQUE Versus PREETOM SAIKIA, IAS AND 4 ORS.	MR. B RAHMAN	MR. D SAIKIA MR. P J SAIKIA MS. P CHAKRABORTY MS K DAS MS M NIROLA
6	Cont.Cas(C)/544/2024 FIXED	SITHI SUKLABAIDYA @ SITHI RANI SUKLABAIDYA Versus NISARG HIVARE AND ANR	MR. M DUTTA MS S DEV	MR P N SARMA (R-2) MR. P N SHARMA MR. D NATH (R-1) O ASSUMI(R-1)
HEARING				
7	RSA/115/2014 PART-HEARD, FIXED	ON THE DEATH OF GOBINDA KALITA, HIS LEGAL HEIRS and 2 ORS. Versus SARAT CH. KALITA	MR. B K BHAGAWATI MR.C C DEKA	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.H BAILUNG
8	WP(C)/6435/2017 PART-HEARD, WITH LCR	MAHENDRA NATH MAHANTA and 13 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.S K GOSWAMI MR.A ACHARYA MR.B K GOSWAMI MR.H C SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE

9	WITH WP(C)/2516/2018	PURNANANDA CHETIA AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. H C SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
10	WP(C)/1200/2025 PART-HEARD, WITH WP(C)/4041/2019 AND CONT.CASE (C)/57/2022 (BOTH D/O), FIXED	SMTI PRATIMA CHETIA Versus THE STATE OF ASSAM AND 9 ORS.	MR. J I BORBHUIYA MR. S J SARMAH MR G G GOGOI	SC, HIGHER EDU MR A C BORBORA (R-9) MRS. R BORBORA(R-9) MR. S K DAS(R-10) MS. N DEY(R-9) MR R KARIM (R-10) SC, FINANCE
11	WP(C)/8202/2022 FIXED	DIPIKA DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR D N BHATTACHARYYA	MR. D KALITA (R- 5) SC, SEC. EDU. SC, FINANCE
12	WP(C)/626/2023	PREMANANDA RAY AND 119 ORS Versus THE STATE OF ASSAM AND 5 ORS	MD A HUSSAIN MR. A S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
13	WP(C)/935/2023	PARAMA BORA AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR. S BANIK (P- 1 TO 3) MR N Z CHOUDHURY	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 01/05/2025

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1)	MR. A K DAS	18-03-2025	To	01-05-2025
2)	MR J DAS	01-04-2025	To	02-05-2025
3)	MR A K DAS	08-04-2025	To	08-05-2025
4)	MR T C DAS	10-04-2025	To	01-05-2025
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9)	MR D K DAS	21-04-2025	To	02-05-2025
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12)	R C SANCHATI	21-04-2025	To	05-05-2025
13)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
14)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
15)	MR J CHOPRA	30-04-2025	To	04-05-2025
16)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
17)	MR. L C DEY	24-04-2025	To	15-05-2025
18)	MS. S G BARUAH	23-04-2025	To	02-05-2025
19)	MR. P A AHMED	22-04-2025	To	03-05-2025
20)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
21)	MS. R VERMA	28-04-2025	To	07-05-2025
22)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
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28)	MR. P K DAS	29-04-2025	To	05-05-2025
29)	MR. A BISWAS	30-04-2025	To	02-05-2025
30)	MR. M R SODIAL	29-04-2025	To	04-05-2025
31)	MS. R S SADIAL	29-04-2025	To	04-05-2025
32)	MR. M H LASKAR	01-05-2025	To	02-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,1st May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/427/2025 FIXED in WP(C)/6669/2024 WITH WP(C)/6669/2024	SANKAR DAS Versus THE STATE OF ASSAM AND ORS PARVEZ ALI AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR. M KHAN(MR A K DAS MR. S C BISWAS MR H ROHMAN	GA, ASSAM S C BISWAS SC, GHC GA, ASSAM MR. M KHAN(R-6) MR A K DAS (R-6) SC, GHC
ADMISSION				
2	WP(C)/8563/2018 FIXED	DIPU MONI KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. R SARMAH MR H DAS MR. B C DEKA MS. M PAUL MS. U HAZARIKA	MR. S C KEYAL GA, ASSAM MR H K DAS (SC, GAUHATI HIGH COURT)
3	WP(C)/3562/2020 FIXED	JAGADISH BEZ BARUAH Versus THE STATE OF ASSAM AND 7 ORS	MR D CHOUDHURY MR. S N KRISHNATRAYA MR N RAY	GA, ASSAM MR B N SARMA (R4-R6) MR. B SHARMA MS. N BARUAH (R4-R6) SC, G.H.C
4	WITH WP(C)/1055/2023	DHARMANANDA DAS AND 10 ORS. Versus STATE OF ASSAM AND 9 ORS.	MR. K SARMA MR. S BORUAH	MR. M K CHOUDHURY (R4- R10) GA, ASSAM MR. A BARKATAKI (R4-R10) MR P BHARDWAJ (R4-R10) MR. M SARMA (R4-R10) MS. ANASUYA C (R4-R10) SC, GHC
	WITH I.A.(Civil)/1312/2023 in WP(C)/1055/2023	BHASKAR PATHAK AND 6 ORS. Versus THE STATE OF ASSAM AND 13 ORS.	MR. M K CHOUDHURY MR A BORKATAKI	MR. K SARMA

5	WITH WP(C)/1884/2023	SATYAJIT NEOG Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAUHAN MR. B SHARMA MR D CHUTIA MR D CHUTIA	GA, ASSAM MR. A DEKA (r-5) MR. R BORUAH (r-5) MR R BORAH (r-5) SC, GHC
6	WITH WP(C)/2104/2023	SUDARSHAN KRISHNA DEKA AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI	GA, ASSAM SC, GHC
7	WITH WP(C)/2640/2023	DEBAJIT DEY AND 4 ORS Versus THE GAUHATI HIGH COURT AND 9 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MR. A AHMED (R-5 to 10) MS. D GOSWAMI (R-5 to 10) SC, GHC MR. S. BARUAH, JR. GA, ASSAM (R-4)
8	WP(C)/5149/2021	KULDWIP NATH Versus THE STATE OF ASSAM AND 2 ORS	MR S KHOUND MR H K NATH	GA, ASSAM MR H K DAS (R-3) SC, FINANCE
	WITH I.A.(Civil)/1282/2025 in WP(C)/5149/2021	SRI KULDWIP NATH Versus THE STATE OF ASSAM	MR H K NATH MR S KHOUND	GA, ASSAM SC, GHC
9	WP(C)/7112/2023	JAYANTA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. K SARMA MR. S BORUAH	GA, ASSAM SC, GHC
10	WITH WP(C)/662/2025	SRI UDDIPAK KUMAR GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR. A BHATTACHARYYA MS. P P DAS	MR. M K SARMA(R-7) MR G DAS(R-7) MR G DAS(R-7) B KRISHNA (R-7) SR. GA, ASSAM SC, GHC
11	WP(C)/1749/2024	SIKHA DUTTA Versus THE GAUHATI HIGH COURT AND 2 ORS.	MR. A BHATTACHARJEE MR. D J KAPIL	SC, GHC
12	WP(C)/2755/2024 (AT 2:00 PM), FIXED	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. A CHAMUAH	GA, ASSAM SC, GHC
	WITH I.A.(Civil)/3290/2024 in WP(C)/2755/2024	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. A CHAMUAH	GA, ASSAM SC, GHC
13	WP(C)/3056/2024	KABITA BORA Versus THE STATE OF ASSAM AND 5 ORS	A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MR S A BARBHUYAN	MR. M K CHOUDHURY (R- 5, 6) GA, ASSAM MR P BHARDWAJ (R- 5, 6) MR P BHARDWAJ (R- 5, 6) MR. M SARMA (R- 5, 6) MS. ANASUYA C (R- 5, 6) SC, GHC
14	WP(C)/3432/2024 WITH OFFICE NOTE, FIXED	DHARITRI DEKA Versus THE STATE OF ASSAM AND 5 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY MR A CHETIA	GA, ASSAM SC, GHC SC, FINANCE
15	WP(C)/3592/2024	MD. RASHIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MS. A HUSSAIN MR R ISLAM S PAUL MR. A H MOLLAH	GA, ASSAM MR. S DAS MR A W AMAN(R-5) MR SARFRAZ NAWAZ(R-5) MR. SURAJIT DAS(R-5) MR S A BARBHUYAN(R-5) SAMIM RAHMAN(R-5) SC, GHC

16	WP(C)/590/2025	DIPU MANI KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. R SARMAH MS. M PAUL	GA, ASSAM MS. A MEDHI(R-6) MS. D SONOWAL(R-6) A W AMAN(R-6) MR. R A CHOUDHURY (R-6) MR SARFRAZ NAWAZ(R-6) MR. SURAJIT DAS(R-6) MD A RAHMAN(R-6) SAMIM RAHMAN (R-6) SC, GHC
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ORDERS

17	WP(C)/2118/2024	KHAGEN KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. A CHAMUAH	GA, ASSAM SC, GHC
18	WP(C)/4004/2024	KAMKHOLUN LHOJEN Versus THE GAUHATI HIGH COURT AND 4 ORS	MR. R BORA MS R MEDHI MR. S UDDIN	GA, ASSAM SC, GHC
19	WP(C)/6777/2024	RANJIT SARKAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA	GA, ASSAM MR H K DAS, SC GHC
20	WP(C)/505/2025 FIXED	JYOTSHNA MUCHAHARY AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	GA, ASSAM MR. A K HUSSAIN (R-7) MR. B HUSSAIN(R-7) SC, GHC
21	I.A.(Civil)/972/2025 in WP(C)/304/2024	PARAMESH SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. R SARMA A H CHOUDHURY	GA, ASSAM SC, FINANCE SC, GHC
	WITH WP(C)/304/2024	PARAMESH SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. T DEURI MR. R SARMA	GA, ASSAM SC, AG SC, FINANCE SC, GHC

HEARING

22	WP(C)/6653/2014	SUKHAMAY DEY Versus THE STATE OF ASSAM AND 8 ORS	MR.A J SARMA MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG MR.K BUI	MR.C BARUAH MR S S DEY (SC, GHC) GA, ASSAM SC, AG MR.U K NAIR MR.B GOGOI MR. R K TALUKDAR (R-7) SC, PENSION SC, FINANCE (SC, GHC)
23	WP(C)/419/2023	SMITA CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR. A CHAMUAH MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. S D ROY MS. J GAYAN MR. R K SARMA	SC, FINANCE GHC

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LEAVE NOTE OF ADVOCATES FOR 01/05/2025

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1)	MR. A K DAS	18-03-2025	To	01-05-2025
2)	MR J DAS	01-04-2025	To	02-05-2025
3)	MR A K DAS	08-04-2025	To	08-05-2025
4)	MR T C DAS	10-04-2025	To	01-05-2025
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6)	S. K. GUPTA	11-04-2025	To	04-05-2025
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8)	MS. N M DEKA	05-04-2025	To	19-12-2025

9)	MR D K DAS	21-04-2025	To	02-05-2025
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31)	MS. R S SADIAL	29-04-2025	To	04-05-2025
32)	MR. M H LASKAR	01-05-2025	To	02-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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2:00 PM to 4:45 PM

[For Thursday, 1st May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1342/2025	NASIR UDDIN AND ANR Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
2	Bail Appln./1361/2025	THIYAGARAJAN M Versus THE UNION OF INDIA	MR. M BISWAS MS. A K CHOPHI J SINGPHO	SC, NCB
<u>BAIL HEARING (BA)</u>				
3	Bail Appln./153/2025 WITH SCANNED LCR, WITH OFFICE NOTE	MOJIR UDDIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE PRINCIPAL SEAT WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING.**

**LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING
FACILITY FROM COURT NO. 2 (OLD BUILDING, GROUND FLOOR).]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Bail Appln./3787/2024	WAHENGHAM ROBITA DEVI AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
2	Bail Appln./116/2025	LALRUHLU HMAR AND ANR Versus UNION OF INDIA AND ANR	MR. N J DUTTA MR A BASUMATARY	SC, DRI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1339/2025	ATIQUR RAHMAN LASKAR Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
2	Bail Appln./1341/2025	ABDUL KARIM SK Versus THE STATE OF ASSAM AND ANR	MR. M AHMED MD I H LASKAR	PP, ASSAM
3	Bail Appln./1343/2025	ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN	PP, ASSAM
4	Bail Appln./1344/2025	AMIT KUMAR Versus THE STATE OF ASSAM	MR S J SAIKIA MR. N KUMAR	PP, ASSAM
5	Bail Appln./1346/2025	ABUL ALI AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MS. N.A. BEGUM MR. D ZAKARIA	PP, ASSAM
6	Bail Appln./1347/2025	BIR SINGH CHOUHAN Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH R DEB B CHOWHAN	PP, ASSAM
7	Bail Appln./1348/2025	RIBBUL HUSSAIN @ RIBBUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. Y SIKDAR MR D J DAS	PP, ASSAM
8	Bail Appln./1350/2025	JASHIM UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
9	Bail Appln./1351/2025	DINA NATH YADAV Versus THE STATE OF ASSAM	N NEOG L BANIK	PP, ASSAM
10	Bail Appln./1353/2025	RABIN SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. R B PHOOKAN MR P CHOUDHURY MS P SAIKIA	PP, ASSAM
11	Bail Appln./1354/2025	SRI BIMAN BORA @ KOLIA Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM

12	Bail Appln./1355/2025	GURIYA KUMARI AND 2 ORS Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MR. S SARKAR	PP, ASSAM
13	Bail Appln./1360/2025	MOSTAFA RAHMAN Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. O ULLAH	PP, ASSAM
14	Bail Appln./1362/2025	SOFIQUIL ISLAM @ SHAFIQUIL ISLAM MONDAL AND 2 ORS. Versus THE STATE OF ASSAM	DR. B N GOGOI	PP, ASSAM
15	Bail Appln./1363/2025	FAIZUR RAHMAN Versus THE STATE OF ASSAM	DR. B N GOGOI	PP, ASSAM
MOTION				
16	AB/992/2025	SRI DILIP KALWAR Versus THE STATE OF ASSAM	MR. S DAS MRS. R T DAS MR K DAS MS. P KALITA	PP, ASSAM
BAIL HEARING (BA)				
17	Bail Appln./489/2025 WITH SCANNED CASE RECORD	MONJIL HOQUE @ MANJIL HAQ Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH	MS. D SAIKIA (AMICUS CURAIE, R-2) PP, ASSAM
18	Bail Appln./539/2025 B/O	SAIFUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. J AHMED J U AHMED MS A HUSSAIN H G DAISY	PP, ASSAM
19	Bail Appln./784/2025 WITH SCANNED LCR, WITH OFFICE NOTE, FIXED	SATTAM HUSSAIN @ SATTAM ALI Versus THE STATE OF ASSAM AND ANR	MR. S Y AHMED MR. N H BARBHUIYA	PP, ASSAM
20	Bail Appln./888/2025 WITH SCANNED COPY OF CASE RECORDS, FIXED	SADIKUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
21	Bail Appln./1029/2025 FIXED	BINIT MAJUMDAR AND ANR Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
22	Bail Appln./1059/2025 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE	SRI NERSWN BRAHMA Versus THE STATE OF ASSAM AND ANR	MR. A NARZARI	PP, ASSAM
23	Bail Appln./1096/2025 WITH SCANNED LCR, FIXED	HABIB AHMED Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
24	Bail Appln./1124/2025 WITH CASE RECORD (SCANNED COPY)	SULTAN HUSSAIN Versus THE STATE OF ASSAM	MR A IKBAL MS A BORAH	PP, ASSAM
BAIL HEARING				
25	AB/2850/2024 FOR PERSONAL APPEARANCE, WITH OFFICE NOTE, FIXED	HAIDAR ALI KHAN AND ANR Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
26	AB/532/2025 WITH OFFICE NOTE, FIXED	RAMJAN ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR A SHARMA	PP, ASSAM
27	AB/541/2025 FIXED	ABDUL KUDDUS MOLLAH AND 10 ORS Versus THE STATE OF ASSAM AND ANR.	MR. I ALAM MR. T SK	PP, ASSAM
28	AB/605/2025 FIXED	NAYANMONI PEGU @ MONI Versus THE STATE OF ASSAM AND ANR	MR. A DUTTA MR K DOLEY	PP, ASSAM

29	AB/674/2025 WITH OFFICE NOTE, FIXED	ABDUL ALI Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
30	AB/710/2025 FIXED	AKHER ALI AND ANR Versus THE STATE OF ASSAM	MR A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS A S CHOUDHURY	PP, ASSAM
31	AB/893/2025 FIXED	SHRI NAVIN CHAMARIA Versus THE STATE, THROUGH CBI	MR. G AGARWAL	DY.S.G.I.
ORDERS				
32	I.A.(CrI.)/405/2025 in AB/623/2025	FAIJUL ISLAM @ FAIJUL HOQUE AND ANR. Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR N ZAMAN	PP, ASSAM
	WITH AB/623/2025	FAIJUL ISLAM @ FAIJUL HOQUE AND ANR. Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR N ZAMAN	PP, ASSAM
HEARING				
33	Crl.Rev.P./154/2013 WITH LCR 5 FILES	KRISHNA CHOUDHURY and 2 ORS. Versus THE STATE OF ASSAM	MR.G SAROWAR MR.M U MAHMUD MR A GONI MR.M ISLAM MR.N UDDIN	PP, ASSAM
34	Crl.Rev.P./163/2013 WITH LCR 5 FILES	GIRIN DEKA Versus THE STATE OF ASSAM	MRS I AHMED MR.N AHMED MR.S DAS	PP, ASSAM
35	Crl.Rev.P./164/2013 WITH LCR 4 FILES	MD. ABUL KALAM AZAD @ ABU KALAM AZAD and 2 ORS Versus THE STATE OF ASSAM	MR.R ISLAM MR.R DE MS.N MITRA MS.D DEVI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/05/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/2333/2017 FIXED	HARIPADA DAS and 84 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.B CHAKRABORTY MR.U DAS	GA, ASSAM MRS. D DAS BARMAN MR. S DUTTA ,SC, SILCHAR MUNICIPAL BOARD,ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
2 WP(C)/6708/2021 FIXED	ATIKUR ROHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MR. R S MISHRA	SC, FINANCE AND TAXATION MS. N K DEVI (r-4) MR. N ANIX SINGH (r-4)
WITH 3 WP(C)/6706/2021	ATIKUR ROHMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MR. R S MISHRA	SC, FINANCE AND TAXATION MS. N K DEVI (R4) MR. N ANIX SINGH (R4)
WITH 4 WP(C)/6709/2021	ATIKUR ROHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MR. R S MISHRA	SC, FINANCE AND TAXATION
WITH 5 WP(C)/6711/2021	ATIKUR ROHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MR. R S MISHRA	SC, FINANCE AND TAXATION
HEARING			
6 WP(C)/1775/2014 PART-HEARD, FIXED	SMTI JURI BORTHAKUR Versus THE STATE OF ASSAM AND 2 ORS	MR.U K NAIR MR S BORTHAKUR MRA CHANDRAN MR.A CHETRY MR. D GOGOI	GA, ASSAM SC, GAD
7 WP(C)/1404/2017 PART-HEARD	MD. AYUB HUSSAIN Versus THE UNION OF INDIA and 7 ORS	MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	MR.M Z AHMED(SC,NEEP CO.) C.G.C. MR D SENAPATI (R- 2-8) MRS.A DASS MS. D SWAMI (R- 2-8) MS. S. TODI(R-2 TO 8) MR H K SARMA(R-2 TO 8) ASSTT.S.G.I.

8	WP(C)/6987/2017 PART-HEARD	JANASHIMALU HIGH SCHOOL and 9 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.A M DUTTA MR.P SARMA	GA, ASSAM SC, SECONDARY EDUCATION SC, FINANCE
9	WP(C)/189/2018 PART-HEARD	AJOY CHOUDHURY Versus THE STATE OF ASSAM	DR. R SARMAH MR. S TAMANG MS. M PAUL	SC, ELEM. EDU SC, SSA, MR. S SARMA
10	WP(C)/1055/2022 PART-HEARD	SMTI. ARATI BHAR AND 5 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I. SC, PWD (NH) SC, REVENUE
11	WP(C)/5868/2012 WITH WP(C)/1354/2014 (D/O)	ON THE DEATH OF JOGESH CHANDRA PAUL HIS LEGAL HEIR MRS. SABITA PAUL REP. Versus THE STATE OF ASSAM AND 6 ORS	MR.R K DAS MR.K N KALITA MSJ BHUYAN MR.B SINHA MR.A K DAS MR. M J GOGOI MR. T N SRINIVASAN	MR. S C KEYAL GA, ASSAM MRS.V L SINGH MR. S K MEDHI (Adl. Adv. General,Assam) MR.N UPADHAYA MRS. A GAYAN (CGC, R6 & R7) ASSTT.S.G.I. ADDL. AG, ASSAM MR.Y DOLAY SC, REVENUE
12	WP(C)/1101/2017 WITH I.A.(Civil)/3056/2017 in WP(C)/1101/2017	MARICO LTD. and ANR. Versus THE STATE OF ASSAM and 3 ORS. MARICO LTD. and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MS.N HAWELIA MS.N GOGOI MR.M L GOPE MS.N BORDOLOI MS.N HAWELIA MS.N GOGOI MR.M L GOPE	MR.S SAIKIA(SC, A.S.A.M.B.) MR. N J GOGOI MR.S SAIKIA SC, A S A M B
13	WP(C)/3635/2018	NOREN SAIKIA AND 2 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. B D GOSWAMI MR. J C GOGOI MR. K KALITA MR. N GOGOI MR. H KAKATI	DR. B AHMED GA, ASSAM MR. P J SAIKIA (SC, PCB) MR. S BORTHAKUR (R8- R12) MR S CHOUDHURY (R6) MR. D GOGOI (R8-R12) MR. J ABBAS (R8-R12)

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LEAVE NOTE OF ADVOCATES FOR 01/05/2025

1)	MR. A K DAS	18-03-2025	To	01-05-2025
2)	MR J DAS	01-04-2025	To	02-05-2025
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32)	MR. M H LASKAR	01-05-2025	To	02-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,1st May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	I.A.(Civil)/2819/2023 in RSA/8276/2023	NUMALIGARH REFINERY LTD. AND ANR. Versus BALIRAM SINGH AND ANR.	MR. S S ROY MS. S KAKATI MS. M. KONYAK. W	MR G N SAHEWALLA (R-1) MR. N SHARMA (R-1) B K SINGHA (R-1)
	WITH RSA/8276/2023 (Filing Number)	NUMALIGARH REFINERY LTD. AND ANR. Versus BALIRAM SINGH AND ANR. A	MR. S S ROY	
	WITH I.A.(Civil)/8277/2023 (Filing Number)	NUMALIGARH REFINERY LTD. AND ANR. Versus BALIRAM SINGH AND ANR. A	MR. S S ROY	
2	AB/539/2025	KIRAN DAS Versus THE STATE OF ASSAM	MR Z KAMAR MR. BISWAJIT TALUKDAR MR S J CHOUDHURY P D CHOUDHURY	PP, ASSAM
MOTION (BA)				
3	Bail Appln./1338/2025	RAFIKUL ISLAM Versus THE STATE OF ASSAM AND ANR	MD. A J ATIA MS A H ATIA	PP, ASSAM
4	Bail Appln./1359/2025	JAMSER ALI Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. A HUDA	PP, ASSAM
MOTION				
5	AB/966/2025 FIXED	AKTER HUSSAIN AKOND AND ORS Versus THE STATE OF ASSAM	MR. S U AHMED MR A HAWARI A R MONDAL	PP, ASSAM
6	AB/984/2025	IBRAHIM ALI Versus THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
7	AB/985/2025	SHWARIF UDDIN AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J ABEDIN MR M Z RAHMAN	PP, ASSAM
8	AB/986/2025	FARAJ ALI Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM

9	AB/987/2025	SHAH ALOM SK @ ALOM MOULANA AND ORS Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
10	AB/989/2025	RAJA SARKAR Versus THE STATE OF ASSAM	MR. B HALDAR MS S. BASAK S K DAS	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
11	Bail Appln./3301/2024 WITH SCANNED LCR, WITH OFFICE NOTE, B/O	ABDUL RAHIM @ ABDUL Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
12	Bail Appln./968/2025 FIXED	DURGA CHAUHAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. R P SARMAH MR. D DOLEY MS A DEKA	MR S SHARMA (INFORMANT) U PRASAD(INFORMANT) PP, ASSAM
13	Bail Appln./1164/2025 FIXED	ACHINI KUMAR PHUKAN Versus THE STATE OF ASSAM	MR. D CHUTIA MR P H KONWAR	PP, ASSAM
14	Bail Appln./1225/2025 FIXED	ARUN PRATAP MUKHARJEE Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MS. J GHOSH MR. A K DAS	PP, ASSAM
15	Bail Appln./1236/2025 FIXED	PANKAJ CHETRI Versus THE STATE OF ASSAM	MR. N UPADHAYAY A B T HAQUE	PP, ASSAM
<u>BAIL HEARING</u>				
16	AB/2448/2024 FIXED	NISHANK PRASAD SAIKIA Versus THE STATE OF ASSAM	MR F H LASKAR (2) MR. Z H BORA MS N SULTANA	PP, ASSAM
17	AB/2575/2024 FIXED	MITU BARMAN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
18	AB/2603/2024 FIXED	SHAQUIL MAHMOOD RAJA Versus THE STATE OF ASSAM	MR A K DAS MR A.SARKAR	PP, ASSAM
19	AB/2775/2024 FIXED	BIJU RAY Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
20	AB/3050/2024 FIXED	AJGAR ALI AND 12 ORS. Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
21	AB/487/2025 FIXED	BIJOY RAJBONGSHI Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. U SARMA K. KALITA MR. TANUZ KASHYAP	PP, ASSAM
22	AB/510/2025 FIXED	HIFZUR RAHMAN Versus THE STATE OF ASSAM	MR S HOQUE S HOQUE	PP, ASSAM
23	AB/634/2025 FIXED	SRI MRIDUL KUMAR DEKA Versus THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
24	AB/641/2025 FIXED	DILDAR HUSEN @ DILDAR HUSSAIN Versus THE STATE OF ASSAM	MR S H SIKDAR A ISLAM	PP, ASSAM
25	AB/729/2025 FIXED	ESATON NESSA @ SETON KHATUN Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
26	AB/841/2025 FIXED	SRI NILOY DAS @ RASEL DAS Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR B K DAS	PP, ASSAM
27	AB/851/2025 FIXED	AMINUR ISLAM AND 7ORS Versus THE STATE OF ASSAM	A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS A S CHOUDHURY	MR. I H BARBHUIYA (INFORMANT) PP, ASSAM

HEARING

28	Crl.Rev.P./204/2013 WITH LCR 2 FILES	M/S ADITYA CORPORATION and ANR. Versus THE STATE OF ASSAM	MR.R P SARMAH MR.A NATH MR.A TODI MR.N J MEDHI	PP, ASSAM
29	Crl.Rev.P./217/2013 WITH LCR 3 FILES	MD JEHIRUDDIN AHMED Versus THE STATE OF ASSAM and ANR	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYA	PP, ASSAM
30	Crl.Rev.P./227/2013 WITH LCR 1 FILE	CHAMPAK DAS Versus THE STATE OF ASSAM	MR.A M BORA MR.R SARMA MR.D GOGOI MR. P J SAIKIA MR.S R BORUAH MS.C CHOUDHURY MS. M PAUL MS. S P DAS	PP, ASSAM
31	Crl.Pet./692/2018 WITH LCR 1 FILE (PHOTOCOPY), FIXED	CHANDAN PRASAD MAHATO Versus DHARMA PRAKASH SHAH	MR. P J SAIKIA MS. M KECHII	MR. L K BORAH MR. J PAWE
32	Crl.Rev.P./395/2023 WITH LCR 4 FILES (SCANNED)	AMIT KHEMKA Versus THE STATE OF ASSAM AND ANR	MR M GARODIA MS R DAS	MR. D K KOTHARI (R-2) MR. P JAIN (R-2) MR. Y KOTHARI (R-2) MR. R. AHMED (R-2) PP, ASSAM
33	Crl.Pet./1058/2023 WITH LCR 1 FILE (SCANNED)	ABDUL MALEK AND 17 ORS. Versus THE STATE OF ASSAM AND ANR.	MR GAURAV R DUTTA MR A R BAROOAH MS K BHATTACHARYYA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/05/2025

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[For Thursday,1st May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP/95/2024 FIXED	BADAL ROY Versus SANJOY PAUL AND ANR.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	MR. D CHAKRABARTY (R1) MS D.CHAKRABARTY (R1)
ORDERS				
2	MACApp./455/2018 WITH LCR, FIXED	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus MUSTT. HAMIDA KHATUN	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. M TALUKDAR MS. D KALITA MR. T PAUL
3	MACApp./266/2022 WITH LCR, FIXED	THE ORIENTAL INSURANCE CO. LTD., Versus SRI NISHANTA TAMULI AND 2 ORS	MR. S K GOSWAMI MR. N BARMAN MR. R SHARMA	MR H J TAMULI MR H J TAMULI
4	Tr.P.(C)/46/2023 FIXED	MUSTT SHABANA YEASMIN Versus KAZI MD. SHAHNAWAZ AHMED	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	MR. R SHARMA MR E AHMED MR H R CHOUDHURY S. TALUKDAR MISS R A CHOUDHURY
HEARING				
5	CRP/420/2010 WITH LCR	AMARAWATI TEA COMPANY LIMITED Versus AGARWAL TEA COMPANY and ORS.	MR.P J SAIKIA MR.A K GUPTA	MS.J GOGOIR- 3,5and6 MR.U BHATTACHARYA(R-3,5&6) MR.D C C PHUKAN(R-3,5&6)
	WITH MC/661/2012 in CRP/420/2010	AGARWAL TEA COMPANY Versus AMARAWATI TEA COMPANY and 8 ORS	MR.K AGARWAL MR.N DEKA MR.M CHETIA MS.P NEOG MRS.P DUTTA	MR.P J SAIKIA MR.A K GUPTA MS.M KECHII
6	MFA/92/2011 WITH LCR, FIXED	UNION OF INDIA, Versus M/S UNIQUE COAL TRADER	MR.U K NAIR MR.B SHARMA(Rly.Adv.) MR.A CHETRY MR. B SARMA	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI MS. M SHARMA M. KALITA

7	MACApp./708/2018 WITH LCR, FIXED	SANJAY DAS Versus UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MR M BEZBARUAH MR. A LAL MR. P K GARODIA MR B DAS MR. M PANDIT MS. S G MOMIN	MR. M K SHARMA (R-2) MS. S S SAIKIA (R-2)
8	WITH MACApp./488/2017	UNITED INDIA INSURANCE CO. LTD. Versus SANJAY DAS and 2 ORS,	MR.R GOSWAMI MS.M SAIKIA MS.P BARUA	MR M BEZBARUAH MR. A LAL MR. M PANDIT MS. S G MOMIN B DAS
9	MFA/12/2019 WITH LCR	UNION OF INDIA Versus M/S NUMALIGARH REFINERY LTD	MR. B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	MR. K P MAHESWARI MS. M SHARMA MS. L DAS
10	WITH MFA/160/2019	M/S NUMALIGARH REFINARY LIMITED Versus UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA MS. L DAS	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA SC, NF RLY
11	MFA/61/2019 WITH LCR, B/O	RAM PALAT Versus UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA MR. DIVYANSH RATHI MS. L DAS	MR. B SARMAH MR G GOSWAMI SC, NF RLY
12	MFA/109/2019 WITH LCR, B/O	M/S. SIDDHESWAR TRANSPORT Versus UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA MR. DIVYANSH RATHI MS. L DAS	SC, NF RLY
13	MACApp./558/2019 WITH LCR	SMTI. NIRADA NATH AND 3 ORS Versus x	MR. S MUKTAR MR. S HUSSAIN	MR. A DUTTA MRS. P M DUTTA
14	Mat.App./23/2021 WITH LCR	XXXXXXX Versus XXXXXXX	MR. B C DAS MS M D MEDHI	MR J C BORAH
15	MACApp./225/2021 WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LTD. Versus ANJALI KALITA AND 3 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. K K DUTTA (R-1,2) MR A CHALIHA (R-3,4)
16	MACApp./303/2021 WITH LCR	RAMISHA KHATUN AND 5 ORS Versus SRI MANJIT DAS AND 2 ORS	MR. A MANNAF MS J BEGUM	MR. K K BHATTA (R-3) MS R DEVI MR. B KAKATI (R-1,2) MS JONA TALUKDAR (R-3) MR G S BORO (R-1,2)
17	MACApp./77/2022 WITH LCR, FIXED	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus GOPA DAS AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR S K BEHARA	MR. K R PATGIRI (R-3.1. to 3.4) MR. M KHAN MR. J RAHMAN MR. S BARUAH MS CHITRALEKHA DAS (R- 3.1. to 3.4) MR R ISLAM FOR CAVEATOR
18	CRP/149/2023	NEELAKSHI SANDILYA AND ANR Versus SHAHAR BHANU	MR K KHANNA MS M DAS	MD K RAHMAN
19	CRP(IO)/193/2023	SATYA PRASAD BARUA Versus ON THE DEATH OF UBEDUR RAHMAN HIS LEGAL HEIRS REJAUR RAHMAN AND 3 ORS.	MR. S P ROY JYOTISH DAS MS P DEY	MR. R K BHUYAN (R-1,2,4) MR. M KASHYAP (R-1,2,4)
20	I.A.(Civil)/169/2025 FIXED in CRP/133/2024	ABDUL JALIL AND ORS Versus KUARIPUKHURI HIGH SCHOO AND ORS	MR S H MAHMUD(ALL RESPONDENTS) MR S ISLAM(ALL RESPONDENTS) MS. F RAHMAN(ALL RESPONDENTS)	MR. S K ROY K RAHMAN

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LEAVE NOTE OF ADVOCATES FOR 01/05/2025

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THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>TO BE SPOKEN TO</u>				
1	I.A.(Civil)/1049/2025 BY SLIP in WP(C)/1484/2024 WITH WP(C)/1484/2024 WHICH IS CAV CAVT. NO. 01302/024,	THE UNION OF INDIA AND 7 ORS Versus GAUTAM DEKA GAUTAM DEKA Versus THE UNION OF INDIA AND 7 ORS.	MRS. A GAYAN MR H K DAS MS S SARMA HAZARIKA MR N K SARMA	MR H K DAS MS S SARMA HAZARIKA MR N K SARMA MR. S C KEYAL MR. S C KEYAL MRS. A GAYAN MS P RABHA MS M BARMAN DY.S.G.I. FOR CAVEATOR
2	WITH WP(C)/1086/2025 FIXED	GAUTAM DEKA AND ANR Versus THE UNION OF INDIA AND 4 ORS.	MR H K DAS MS D MAHANTA MR N K SARMA	DY.S.G.I.
<u>WITHDRAWAL</u>				
3	I.A.(Civil)/1355/2025 B/O in WP(C)/550/2024 WITH WP(C)/550/2024	METROPOLITAN TRANSPORT ASSOCIATION GUWAHATI Versus THE STATE OF ASSAM AND 2 ORS METROPOLITAN TRANSPORT ASSOCIATION GUWAHATI Versus THE STATE OF ASSAM AND 2 ORS	MR K K MAHANTA (Sr. Advocate) MR. A SARMAH MR. K M MAHANTA MS N BEGUM MR S GAUTAM MR K K MAHANTA (Sr. Advocate) MR. A SARMAH MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, TRANSPORT DEPARTMENT, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM
<u>ADMISSION</u>				
4	WP(C)/1697/2017 WITH OFFICENOTE	BABBAN DUBEY Versus THE STATE OF ASSAM and 4 ORS.	MR.P J SAIKIA MR.K BARUAH MR.R S MISHRA	GA, ASSAM
5	WP(C)/7943/2017 WITH OFFICENOTE	KAMAL LOCHAN DEV GOSWAMI Versus THE STATE OF ASSAM and 2 ORS.	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN	GA, ASSAM MR. R BORPUJARI(R-1), SC, REVENUE DEPARTMENT

6	WP(C)/118/2019 WITH OFFICENOTE	JAYANTA NATH AND 25 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY MR. C P SHARMA	GA, ASSAM SC, REVENUE
7	WP(C)/3108/2019	ASHUTUSH CHOUDHURY Versus THE LIFE INSURANCE CORPORATION OF INDIA AND 6 ORS.	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	GA, ASSAM MR. M SHARMA MR A KUNDU MR. M. SARMA,(R-5 & 6) MS. S YASMIN
8	WP(C)/5268/2019 WITH WP(C)/851/2009 (D/O)	ON THE DEATH OF ATUL KUMAR SARMA,HIS LEGAL HEIRS Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. A J DAS MR. P J SAIKIA, SR. ADV MR. P DEKA MS M NIROLA MR K J SAIKIA	MR. N BORAH (R-5) MR. R SARMA SC, GMC MR. H S BARUAH
	WITH I.A.(Civil)/741/2020 in WP(C)/5268/2019	TAPAN KR DUTTA Versus ATUL KUMAR SARMA AND 4 ORS	MR. N BORAH MR. H MAZUMDER	MR. P P DEKA MR. A J DAS MR. S BORA SC, GMC
9	WP(C)/2357/2021	PRAMOD PATODIA Versus THE STATE OF ASSAM AND 2 ORS	MR. P K GARODIA MR D SARMA	SC, HEALTH
10	WP(C)/2483/2021	M/S HOTEL BALLERINA PVT LTD AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. N J KHATANIAR	SC, EXCISE DEPTT.
11	WP(C)/3552/2021	PANKAJ CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MS. M KECHII	GA, ASSAM
12	WP(C)/3671/2021	MOCHMON UDDIN AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR. S C BISWAS MR. N H LASKAR MS. A GOGOI	GA, ASSAM MR. S B LASKAR (R-4 TO 7) MR. T U LASKAR (R-4 TO 7) MR. A B T HAQUE (R-4 TO 7) MR. H A LASKAR (R-4 TO 7) MS D DUTTA (R-4 TO 7) SC, REVENUE
13	WP(C)/5352/2021	BHUBAN GAM Versus THE REVENUE CIRCLE OFFICER AND 4 ORS	MR A DASGUPTA MR P KALITA	GA, ASSAM SC, NHAI SC, PWD ASSTT.S.G.I. SC, REVENUE
14	WP(C)/3470/2022 WITH OFFICENOTE	AMAL BHATTACHARJEE Versus THE STATE OF ASSAM AND 5 ORS	MR. K A MAZUMDER MR A HAI	SC, P AND R.D. GA, ASSAM
15	WP(C)/7903/2022 WITH OFFICE NOTE	M/S R K WIRE PRODUCTS Versus THE STATE OF ASSAM AND 5 ORS	MR. B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	SC, WATER RESOURCE
<u>ORDERS</u>				
16	WP(C)/6822/2017	DEBASISH BORDOLOI and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MR.R DHAR MR.S SHARMA MR.N N UPADHAYA	GA, ASSAM SC, PERSONNEL DEPT.

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LEAVE NOTE OF ADVOCATES FOR 01/05/2025

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1)	MR. A K DAS	18-03-2025	To	01-05-2025
2)	MR J DAS	01-04-2025	To	02-05-2025
3)	MR A K DAS	08-04-2025	To	08-05-2025
4)	MR T C DAS	10-04-2025	To	01-05-2025
5)	MR. P SARMA	07-04-2025	To	04-05-2025
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12)	R C SANCHATI	21-04-2025	To	05-05-2025
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15)	MR J CHOPRA	30-04-2025	To	04-05-2025
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17)	MR. L C DEY	24-04-2025	To	15-05-2025
18)	MS. S G BARUAH	23-04-2025	To	02-05-2025
19)	MR. P A AHMED	22-04-2025	To	03-05-2025
20)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
21)	MS. R VERMA	28-04-2025	To	07-05-2025
22)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
23)	MR. S CHETIA	28-04-2025	To	01-05-2025
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25)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
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29)	MR. A BISWAS	30-04-2025	To	02-05-2025
30)	MR. M R SODIAL	29-04-2025	To	04-05-2025
31)	MS. R S SADIAL	29-04-2025	To	04-05-2025
32)	MR. M H LASKAR	01-05-2025	To	02-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday, 1st May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-III, RFA, RSA AND BAIL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1340/2025	SAHARUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
2	Bail Appln./1352/2025	MONIRUL ISLAM Versus THE UNION OF INDIA	MS. T SOM MS. U HAZARIKA	SC, NCB
3	Bail Appln./1356/2025	MD IQBAL KHAN Versus THE UNION OF INDIA	MR. B BARMAN M KALITA	SC, NCB
4	Bail Appln./1357/2025	SAFIKUL HUSSAIN @ SOFIQUL HUSSAIN @ BABLU Versus THE STATE OF ASSAM	MR K THAKUR MS J A RAHMAN MR. H ALI B ALI SK	PP, ASSAM
5	Bail Appln./1358/2025	SUHEL AHMED Versus THE STATE OF ASSAM	MR. S C BISWAS MR A IKBAL MS. K L R YANTHAN MR. A K DAS	PP, ASSAM
6	Bail Appln./1364/2025	JAYAD KHAN AND ANR Versus THE UNION OF INDIA	MR. M BISWAS MS. A K CHOPHI J SINGPHO	SC, NCB
7	Bail Appln./1365/2025	MD ROFIJUDDIN ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR M HOQUE	PP, ASSAM
MOTION				
8	AB/983/2025	AKKAS ALI Versus THE STATE OF ASSAM AND ANR.	MS. A HUSSAIN MR R ISLAM MR. A H MOLLAH	PP, ASSAM
9	AB/988/2025	RAFIQ AHMED @ KALAM @ ABUL KALAM AZAD Versus THE STATE OF ASSAM AND ANR	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
10	AB/991/2025	AJAY KUMAR TIWARI Versus THE UNION OF INDIA	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MS. J GHOSH MR. A K DAS	SC, NCB

ADMISSION

11	WP(C)/3637/2017 FIXED	SMT. RENUKA THAKURIA Versus THE STATE OF ASSAM and 3 ORS.	MS.P BHATTACHARYA MR.D MAHANTA	SC, KHADI & VILLAGE INDUSTRIES BOARD GA, ASSAM MR.J K PARAJULI MR. R. DHAR,SC, HANDLOOM AND TEXTILE SC, FINANCE
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BAIL HEARING (BA)

12	Bail Appln./3157/2024 WITH SCANNED CASE RECORD, B/O	GOLAP HUSSAIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
13	Bail Appln./3574/2024 WITH SCANNED CASE RECORD, WITH OFFICE NOTE	MUMIT AHMED Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
14	Bail Appln./925/2025 WITH SCANNED COPY OF CASE RECORD, FIXED	MEHEDI ALOM @ MEHDI ALOM @ MD MEHDI ALOM Versus THE STATE OF ASSAM	A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS SAMIM RAHMAN A S CHOUDHURY	MR. D GOGOI (R-2) PP, ASSAM

ORDERS

15	Review.Pet./97/2018 in RSA/73/2013 (D/O), WITH LCR, FIXED	ON THE DEATH OF BAJRANGLAL MODI HIS LEGAL HEIR SMT PREM LOTA MODI Versus SRI RAJ KUMAR MODI AND 3 ORS	MR G KHANDELIA MR. B PRASAD	MR G N SAHEWALLA MR. P DEKA MR. A SAHEWALLA MR. M SAHEWALLA
16	I.A.(Civil)/1780/2023 in RSA/165/2016 (D/O), WITH LCR, FIXED in RSA/165/2016 WITH I.A.(Civil)/1781/2023 WITH I.A.(Civil)/1782/2023 WITH I.A.(Civil)/659/2025	SRI MONORANJAN DHUBI and 3 ORS Versus ON THE DEATH OF YUNUS ALI, SRI MONORANJAN DHUBI AND 3 ORS Versus ON THE DEATH OF YUNUS ALI SRI MONORANJAN DHUBI and 3 ORS Versus ON THE DEATH OF YUNUS ALI MONORANJAN DHUBI AND ORS Versus ROISUL HOQUE AND ORS	MS. S D GUPTA MR B MALAKAR MS S DASGUPTA MS. S D GUPTA MR B MALAKAR MS S DASGUPTA MS. S D GUPTA MR B MALAKAR MS S DASGUPTA	MS. R CHOUDHURY (r-2,4) MS F N ZAMAN (r-2,4) MS. B. HAZARIKA (r-2,4) MS. R CHOUDHURY
17	I.A.(Civil)/1128/2025 WITH LCR, FIXED in RFA/57/2014 WITH RFA/57/2014	ON THE DEATH OF TASADDUK HUSSAIN, AND OTHERS Versus ON THE DEATH OF NAZIMUL ISLAM, ON THE DEATH OF TASADDUK HUSSAIN, HIS LEGAL HEIRS 1)(a) SAHIDA HUSSAIN Versus ON THE DEATH OF NAZIMUL ISLAM HIS LEGAL HEIRS (1)(a) MUSSTT. NAZRANA AHMED AND 5 ORS	MR P K KALITA MR. K R BOROOAH MR P K KALITA MR P K KALITA MR. G J SAIKIA MR. N DAS MR. K R BOROOAH R SARMA	MR. B BARUAH MR. C BARUAH (R- 3 & 4) MR. D BARUAH (R- 3 & 4) MR. B BARUAH (R- 3 & 4)

HEARING

18	Crl.A./179/2011 PART-HEARD, WITH LCR 6 FILES, WITH P.B. -1, FIXED	ANANTA CHANGMAI and 4 ORS Versus THE STATE OF ASSAM	MR.A KHANIKAR MR. M K DAS(LEGAL AID COUNSEL) MR. M K DAS(LEGAL AID COUNSEL FOR P1) MR.B KALITA MRS.P BORA	PP, ASSAM
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19	WITH Crl.A./169/2011	BIKASH CHANGMAI AND 2 ORS Versus THE STATE OF ASSAM	MR.M CHOUDHURY MR.M MAHANTA MR.B BURAGOHAIN MR.P BOIRAGI MS.B TALUKDAR MS.S GOGOI MR. M K DAS(LEGAL AID COUNSEL) MR. M K DAS(LEGAL AID COUNSEL) MR.P K MUNIR MRB B BARUAH	PP, ASSAM
20	RSA/97/2012 WITH LCR, B/O	MAYAR UDDIN and ANR. Versus ON THE DEATH OF LATE UDAY SANKAR DAS HIS LEGAL HEIRS .	MR.N DHAR MR.G UDDIN MRM J QUADIR MRS.S HASNAIN MS.P YASMIN	MR.I ALAM (r-6,7) MR.T SK (r-6,7) MS. R R BORAH (r-6,7)
21	RSA/127/2015 CAVT. NO. 503/2015 WITH LCR, B/O	SRI ANUP KR. DASand 11 ORS Versus MOHIBUL ISLAM	MR.B BANERJEE MR.A ROSHID MR.A MOBARAQUE	MR.C S HAZARIKA MD.M U AHMED
22	WITH RSA/61/2016	LEGAL HEIRS OF LATE NIKUNJA DAS MONJU DAS and 9 ORS Versus MOHIBUL ISLAM and ANR	MR.B BANERJEE MR.A ROSHID MR.A MOBARAQUE	MR.C S HAZARIKA MD.M U AHMED
	WITH I.A./764/2016 in RSA/61/2016	LEGAL HEIRS OF LATE NIKUNJA DAS MONJU DAS and 9 ORS Versus MOHIBUL ISLAM and ANR	MR.B BANERJEE MR.A ROSHID MR.A MOBARAQUE	
23	WP(C)/869/2016 (BY SLIP)	ASSAM REAL ESTATE and INFRASTRUCTURE DEVELOPERS ASSOCIATION AREIDA, Versus THE STATE OF ASSAM and 4 ORS.	MR.K N CHOUDHURY MR.M MAHANTA MS.R DEKA MR.A DHAR MR.P P MEDHI	SC, FOREST MR.A B CHOUDHURY MS.M HAZARIKA MR.M K CHOUDHURY GA, ASSAM MR.P J PHUKAN MR. S BARUAH MR.R K BORA SC, G M D A SC, P C B A SC, GMC
24	RSA/150/2018 WITH LCR, FIXED	MD SAMSUL HAQUE LASKAR and 6 ORS Versus MD MOTIUR RAHMAN LASKAR	MR. N DHAR MR . B MALAKAR MS. K BARUAH MR. T U LASKAR MS. S DASGUPTA	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MR. K H CHOUDHURY FOR CAVEATOR
25	WP(C)/1680/2019 AT 2:00 P.M, BY SLIP	ATUL CHANDRA BORI Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	GA, ASSAM SC, APSC MR. S BORTHAKUR MR. ABU JAHID MR. K BORUAH MR. D GOGOI MR. M ALOM MR. J ABBAS SC, FINANCE
	WITH I.A.(Civil)/2430/2024 in WP(C)/1680/2019	ATUL CHANDRA BORI Versus THE STATE OF ASSAM AND 8 ORS	MR R SINGHA MR. R SINGHA	SC, APSC SC, APSC MR. S BORTHAKUR MR. ABU JAHID MR. K BORUAH MR. D GOGOI MR. M ALOM MR. J ABBAS SC, FINANCE

26 **WITH**
[WP\(C\)/1683/2019](#)
Versus
AMIYA KUMAR SAIKIA
THE STATE OF ASSAM AND 8 ORS.
MR. U K NAIR
MR. M P SARMA
MR. R SINGHA
SC, APSC
MR S BORTHAKUR (R-6)
MR. ABU JAHID
MR. K BORUAH
MR. D GOGOI (R-6)
MR. M ALOM
MR. J ABBAS (R-6)
SC, FINANCE

WITH
[I.A.\(Civil\)/2432/2024](#)
in WP(C)/1683/2019
27 [RSA/195/2023](#)
CAVT. NO.11202/023,
WITH LCR, FIXED
Versus
AMIYA KUMAR SAIKIA
THE STATE OF ASSAM AND 8 ORS
ABUL HUSSAIN @ ABDUL HUSSAIN AND
2 ORS.
Versus
RAFIQUL HUSSAIN
MR R SINGHA
MR. R SINGHA
MR. N HAQUE
MR. A K AZAD
MR. S R BARBHUIYA
MR M HUSSAIN
GA, ASSAM
SC, APSC
SC, FINANCE
MR. M DUTTA
MS S DEV
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 01/05/2025

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1)	MR. A K DAS	18-03-2025	To	01-05-2025
2)	MR J DAS	01-04-2025	To	02-05-2025
3)	MR A K DAS	08-04-2025	To	08-05-2025
4)	MR T C DAS	10-04-2025	To	01-05-2025
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14)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
15)	MR J CHOPRA	30-04-2025	To	04-05-2025
16)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
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18)	MS. S G BARUAH	23-04-2025	To	02-05-2025
19)	MR. P A AHMED	22-04-2025	To	03-05-2025
20)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
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30)	MR. M R SODIAL	29-04-2025	To	04-05-2025
31)	MS. R S SADIAL	29-04-2025	To	04-05-2025
32)	MR. M H LASKAR	01-05-2025	To	02-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,1st May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER

COURT NO: 25

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Tr.P.(CrI.)/30/2024 WITH LCR 2 FILES (SCANNED)	HRISHIKESH DEY Versus SMT. SHILPA DEBNATH	MR GOPAL MR K KASHYAB	MR. P SUNDI
2	CrI.A./177/2024	CENTRAL BUREAU OF INVESTIGATION Versus SMT VAHLHAI DOUNGEL	MR. S C KEYAL	
3	CrI.A./352/2024 WITH OFFICE NOTE	SAMSUL HOQUE AND ORS Versus THE CENTRAL BUREAU OF INVESTIGATION AND ANR	MR M HASSAN MR. A DAS	SC, CBI
	WITH I.A.(CrI.)/1099/2024 in CrI.A./352/2024	SAMSUL HOQUE AND ORS Versus THE CENTRAL BUREAU OF INVESTIGATION AND ANR	MR M HASSAN MR M HASSAN	SC, CBI
4	CrI.Pet./850/2024 WITH LCR 2 FILES (SCANNED)	AZIZUL ISLAM HOQUE @ AJIJUL ISLAM HOQUE Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	MR. A S CHOUDHURY (R-2) MR. S HUSSAIN (R-2) PP, ASSAM
5	CrI.Pet./1496/2024 WITH ONE LCR FILE (SCANNED)	RAJESH TUMUNG Versus THE STATE OF ASSAM AND ANR	MR. A GANGULY MR. A DUTTA	MR. A DHAR MS. D GHOSH MS N DEKA N R SURANA MS H BETALA MS. A HUSSAIN MR. I CHAKMA MR. S. K. CHAKMA MR. A.K. HAJONG PP, ASSAM
ORDERS				
6	CRL.A(J)/58/2023 2 Y 4 M 15 D :WITH LCR 4 FILES, WITH OFFICE NOTE	FORIZ UDDIN @ BOTOI @ NOSIR AHMED @ FARIZ AHMED Versus THE STATE OF ASSAM		PP, ASSAM
7	CRL.A(J)/3/2024 WITH LCR 3 FILES, WITH OFFICE NOTE	RIMA MUKHERJEE Versus THE STATE OF ASSAM	MR. A. TEWARI (AMICUS CURIAE)	PP, ASSAM
8	CRL.A(J)/112/2024 WITH LCR 3 FILES, WITH OFFICE NOTE	HARI LOHAR Versus THE STATE OF ASSAM AND ANR	MRS. S KHATANIAR	PP, ASSAM

9	Crl.Pet./516/2024	M/S BHARAT PARENTERALS LIMITED AND 2 ORS	MR. S C BISWAS MR. A K DAS	MR. K K PARASAR (R-1)
		Versus		
		UNION OF INDIA AND 8 ORS		
10	Crl.Pet./1105/2024	RAMESH	MS. N NASRIN MD H R AHMED MR J ISLAM M BEGUM	PP, ASSAM
		Versus		
		THE STATE OF ASSAM AND ANR		

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LEAVE NOTE OF ADVOCATES FOR 01/05/2025

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7)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
8)	MS. N M DEKA	05-04-2025	To	19-12-2025
9)	MR D K DAS	21-04-2025	To	02-05-2025
10)	MR. O P BHATI	11-04-2025	To	03-05-2025
11)	MR B PATHAK	21-04-2025	To	01-05-2025
12)	R C SANCHATI	21-04-2025	To	05-05-2025
13)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
14)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
15)	MR J CHOPRA	30-04-2025	To	04-05-2025
16)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
17)	MR. L C DEY	24-04-2025	To	15-05-2025
18)	MS. S G BARUAH	23-04-2025	To	02-05-2025
19)	MR. P A AHMED	22-04-2025	To	03-05-2025
20)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
21)	MS. R VERMA	28-04-2025	To	07-05-2025
22)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
23)	MR. S CHETIA	28-04-2025	To	01-05-2025
24)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
25)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
26)	J SHARMA	25-04-2025	To	03-05-2025
27)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025
28)	MR. P K DAS	29-04-2025	To	05-05-2025
29)	MR. A BISWAS	30-04-2025	To	02-05-2025
30)	MR. M R SODIAL	29-04-2025	To	04-05-2025
31)	MS. R S SADIAL	29-04-2025	To	04-05-2025
32)	MR. M H LASKAR	01-05-2025	To	02-05-2025